


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 213 of 2017 in CP(IB)No.227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. P.V. Amarnadha Prasad	Counsel	9848028289	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Sriram	Advocate	9848261589	

ORDER

Heard Dr P.V. Amarnadha Prasad, Ld. Counsel for the Petitioner and Shri S. Sriram, Ld. Counsel for the Respondent.

The Ld. Counsel for the Petitioner submits that he wants to file his reply in CA No. 213 of 2017 and requested one week's time. Post the case on 31.01.2018.



Member (T)



Member (J)